SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) Nos.8008-8010/2021

COURT NO.5

(Arising out of impugned final judgment and order dated 13-08-2021 in BA No. 5010/2021 13-08-2021 in BA No. 5109/2021 13-08-2021 in BA No. 5809/2021 passed by the High Court of Kerala at Ernakulam)

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

Respondent(s)

VERSUS

P.S. JAYAPRAKASH

(FOR ADMISSION and I.R.)

WITH

SLP(Crl) No. 4097/2022 (II-B) (FOR ADMISSION and I.R. and IA No.65458/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 28-11-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)	 Mr. S.V. Raju, ASG Mr. Sairica Raju, Adv. Mr. Annam Venklatesh, Adv. Mr. Kanu Agrawal, Adv. Mr. Pramod Kumar Guntur, Adv. Mr. Sharath Nambiar, Adv. Mr. Digvijay Dam, Adv. Ms. Swati Ghildiyal, Adv. Mr. Rahul Mishra, Adv. Mr. M.K. Maroria (AOR) Mr. Arvind Kumar Sharma, AOR
For Respondent(s)	 Mr. Kapil Sibal, Sr. Adv. Ms. Aparna Bhat, AOR Ms. Karishma Maria, Adv. Mr. Nizam Pasha, Adv. Mr. Rishabh Parikh, Adv. Ms. Aparajita Jamwal, Adv. Mr. Kaleeswaram Raj, Adv. Mr. Mohammed Sadique T.A., AOR Mrs. Anu K. Joy, Adv. Mr. Alim Anvar, Adv. Ms. Thulasi K. Raj, Adv.

SECTION II-B

Mr. Jose Abraham, AOR
Sebastian Joseph, Adv.
Mr. M.P. Srivignesh, Adv.
Mr. Lakshman Raja. T, Adv.
Mr. Mithun Kumar. N, Adv.
Ms. Anju Joseph, Adv.
Mr. Jogy Scaria, Adv.

Ms. Beena Victor, Adv. Mr. Keerthipriyan E., Adv. Ms. M. Pirya, Adv. Ms. Varsha Awana, Adv.

UPON hearing the counsel the Court made the following O R D E R $% \left({{{\left({{{L_{{\rm{B}}}} \right)}} \right)} \right)$

SLP(Crl) No. 4097/2022

Issue notice.

Shri Jogy Scaria, learned counsel accepts notice on behalf of the respondent.

In both the matters

We have heard Mr. S.V. Raju, learned ASG appearing on behalf of the petitioner and Mr. Kapil Sibal, learned Senior Advocate appearing on behalf of the respondent in SLP (Crl.) No.8010/2021.

Leave granted.

Arguments concluded.

Judgment reserved.

(NEETU SACHDEVA) ASTT. REGISTRAR-cum-PS (MATHEW ABRAHAM) COURT MASTER (NSH)

- 2 -